

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 105
CA No. 90/JPR/2021
CA No. 18/JPR/2022
IA (CA) No. 49/JPR/2022
IA (CA) No. 19/JPR/2023
CP No. 29/241-242/JPR/2021
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Kamal Bajaj

...Petitioner

Versus

Ninaniya Estates Limited & Ors.

... Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 12.07.2024.

Therefore, the matter is reposted to 18.09.2024.



**(Prabhu Dayal Sewda)
Court Officer**

July 12, 2024